

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/172/2016
NAME OF THE PETITIONER(S) : PADIPPURAKADU VEERAN KUTTY +1
NAME OF THE RESPONDENT(S) : ALPHA HELICAL PUMPS PVT LTD & 3
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) M. Uch	Counsel for R3	for Ambilimenon
2) For T.K. Bhaskar Priyadashini.N Keerthi Krishna Akshat Jain	Counsel for Petitioners	

ORDER

Counsel for petitioner present. Representing counsel for R3 present and sought time for submitting arguments. Time extended at request for hearing submissions of both the parties. Put up on 03.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)